

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4293
ANSWERED ON 29/03/2022

DISHA MEETINGS IN TAMIL NADU

4293. SHRI A.K.P. CHINRAJ:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of DISHA Meetings conducted in Namakkal and Karur district of Tamil Nadu from 2019 to till date;
- (b) whether the recommendations given by DISHA committee to Namakkal District Administration are complied in a timely manner and if so, the details thereof;
- (c) the number of recommendations given by the DISHA committee to Namakkal District Administration which are not complied with from 2019 along with the reasons for not complying the same;
- (d) whether DISHA committee can recommend disciplinary actions against the erring officials and if so, the details of devised mechanism for it; and
- (e) whether DISHA committee chairperson have the power of inspection as per the existing guidelines and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) The Namakkal and Karur districts of Tamil Nadu have conducted six and four meetings of District Development Coordination and Monitoring Committee (DISHA) respectively since 2019.
- (b) & (c) As per the information provided by the state government, most of the recommendations given by DISHA Committee to Namakkal District Administration have been complied in timely manner. The detailed status of compliance is at Annexure-I
- (d) As per DISHA Guidelines, the District level DISHA Committee may refer any matter, with respect to the complaints or alleged irregularities received regarding the implementation of the programmes, to the District Collector or suggest suitable action to be taken in accordance with rules which should be acted upon by the District Collector within 30 days.
- (e) According to DISHA Guidelines, the DISHA Committee has the powers as well as authority to summon and inspect any record with respect to the complaints or alleged irregularities received regarding the implementation of the programmes. However, the Chairperson of DISHA Committee is not exclusively vested with the power of inspection.

Annexure-I

Annexure referred to in reply to part (b) & (c) of the Lok Sabha USQ No.4293 for reply on 29.03.2022

Status of compliance of the recommendations of the DISHA Committee of Namakkal District, Tamil Nadu as per the information provided by the state government.

S. No.	Date of DISHA Committee meeting	DISHA Committee Recommendation	Action Taken	Remarks
1.	21.10.2019	Swatch Bharat Mission (SBM): – As per 2013 Nirmal Bharat Abhiyan (NBA) survey for left out beneficiaries a total of 3036 works has been taken up, out of which 2750 completed and remaining 286 should be completed by 31.10.2019	All works completed.	
		Pradhan Mantri Gram Sadak Yojana (PMGSY) Roads - To ensure quality work, district level laboratory should be well equipped and report should be submitted	The district level laboratory has been equipped as per standards and report has been submitted.	
		Building & road works to be executed as per standard specifications.	Action taken for executing building & road works as per specifications	
		Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS): Pending works of 2018-19 to be completed within three months and pending works of 2019-20 to be completed within five months.	Not complied for time schedule specified.	
2.	27.02.2020	MGNREGS: Panchayat office building in Kabilarmalai block, Kothamangalam panchayat to be started by 02.03.2020.	Building of panchayat office has been started as per time schedule.	Action already taken for completing 2018-19 pending five works and 2019-20 pending 95 works
		Foundation works to be executed as per specifications for Konur panchayat office building in Namakkal Block.	Foundation works has been executed as per specified standards and the work is completed.	
		Member of Parliament Local Area Development Scheme (MPLADS): The 29 pending works of 2018-19 and 2019-20 be expedite.	All works completed	
		PMGSY: A 3 pending road works of 2018-19 roads to be completed by 15.03.2020	All works completed.	

3.	11.09.2020	MGNREGS 2018-19 Anganwadi Centres at Namakkal Block to be completed before 20.09.2020 and in Mallasamudram, Namagiripet, Puduchatram blocks to be completed before 30.09.2020.	Namakkal and Puduchatram Anganwadis have been completed, while Namagiripet and Mallasamudram works at Physically completed stage.	Works to complete on receipt of funds for material component.
		Of the 7 works related to Panchayat office building , 6 works has to be completed on or before 15.10.2020. The remaining one work in Namagiripet block physically completed Perumagoundanpalayam to be started within a week.	The six Panchayat office works were completed and Namagiripet panchayat office is at physically completed stage.	
		Those works of 2020-21 that are yet to be started should be started on or before 15.09.2020	Those works has been started with in the specified time.	
		PMGSY works to be executed within the agreement period and quality of works to be ensured as per specifications.	Action taken to execute works as per specified standards.	
4.	22.01.2021	MGNREGS: The details of pending works on 54 cement concrete check dams (of 2019-20) to be reported to Project Director (PD) and ongoing works to be completed on or before 10.02.2021	The report has been submitted to Project Director and ongoing works has been completed.	Paver block work of 197 meter is going on in Pallipalayam block.
		Cement concrete and Paver block road works of 4.65 kms should be completed on or before 10.02.2021	Cement concrete road works has been completed and 197 meter Paver block is pending.	
		The not-yet-started Water Bound Macadam (WBM) roads of 16.17 kms should be started within a week.	WBM roads have been started.	
		For 2020-21, 24 nos Anganwadi buildings should be started on or before 26.01.2021.	Construction of all Anganwadi buildings have been started.	
		All 11 Panchayat office building should be executed under war footing manner.	All panchayat office buildings executed as per instructions.	
MPLADS-2019-20: Out of 29 works 20 completed and remaining 9 works to be expedited.	Action taken for expediting the remaining 9 works.			

5.	20.07.2021	Pradhan Mantri Awas Yojana-Gramin (PMAY-G): Out of 1840 houses taken up 1220 has been completed and 620 are in ongoing stage. It is instructed to completed the work on or before 30.09.2021.	Out of 1840 houses taken 1585 houses has been completed.	Action taken for completing the remaining 255 works.
		PMGSY 2019-20: Out of 47 works 22 completed. The remaining 25 to be completed on or before 15.08.2021.	24 works has been completed. 1 work is progressing.	
		SBM (G) 129 community sanitary complex has been sanctioned in which 33 works completed. Remaining 96 works to be completed within 3 months.	115 works has been completed.	Action taken for completing the remaining 14 works
		The 10000 Ltr. overhead tank (OHT) and ground level reservoir (GLR) in Mohanur block Lathuvadi panchayat to be hand over for public usage.	OHT and GLR handed over for public usage.	
		Unused toilet to be renovated and handed over for public usage.	Unused toilet has been renovated and handed over for public usage	
6.	20.11.2021	The reports regarding Self Help Group (SHGs) usage of loan sanctioned and utilizing unused government buildings for SHG members for training and production to be submitted.	Report submitted	
		PMGSY 2020-21: Out of 37 work taken up 13 works completed and remaining 24 works to be expedited.	Action taken for expediting the remaining 24 works	
		MPLADS 2019-20: Out of 50 works taken 22 has been completed and the works for remaining 28 works to be expedited.	Action taken for expediting the remaining 24 works	
		Road edge marking, painting of rocky strata in hilly areas with white paint by road side for safety purpose to be ensured.	Instructions have been followed	